THE SPECIAL TRIBUNALS (SUPPLEMENTARY PROVISIONS) REPEAL ACT, 2004

No. 28 OF 2004

[24th December, 2004.]

An Act to repeal the Special Tribunals (Supplementary Provisions) Act, 1946.

BE it enacted by Parliament in the Fifty-fifth Year of the Republic of India as follows:-

1. Short title.-This Act may be called the Special Tribunals (Supplementary Provisions) Repeal Act, 2004.

2. Repeal of Act 26 of 1946.-The Special Tribunals (Supplementary Provisions) Act, 1946 is hereby repealed.

T. K. VISWANATHAN,
Secy. to the Govt. of India.